

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6867

ANSWERED ON:09.05.2003

PRODUCTION OF SUGAR

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;KAILASH MEGHWAL;RAMSHETH THAKUR

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the requirement of sugar and target fixed for the production of sugar during the current year, State-wise;
- (b) the quantity of sugar produced by various sugar mills in the country during each of the last three years, State-wise;
- (c) whether the production of sugarcane is more than the installed capacity of sugar mills;
- (d) if so, the reasons therefor;
- (e) the installed capacity of sugar mills and the percentage of capacity at which the mills were working since 2000, State-wise; and
- (f) the steps taken or proposed to be taken by the Government to improve the functioning of sugar mills, better prices for farmers, establishment of more sugar mills in the states and enhance the production of sugar?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

(a): The estimated requirement for internal consumption during the sugar season 2002-2003 (October-September) is 185.00 lakh tonnes. Targets in regard to production of sugar are not fixed by the Government.

(b): Production during each of the last three sugar seasons, State-wise is at Annexure-I.

(c)&(d): Yes, Sir. About 60% sugarcane is utilized by the sugar mills for the manufacture of white crystal sugar and the remaining is used for the manufacture of khandsari and gur and for seed and chewing purposes.

(e): The State-wise installed capacity of sugar mills and the percentage of capacity at which the mills were working since 1999-2000 sugar season (October-September) is at Annexure-II.

(f): Sugar industry is delicensed. However, financial assistance is provided from the Sugar Development Fund for the purposes of cane development, modernization, rehabilitation, expansion of sugar mills. Statutory Minimum Price (SMP) of sugarcane had been increased from Rs. 62.05 per quintal during 2001-2002 to Rs. 69.50 per quintal for the current sugar season 2002-2003.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 6867 DUE FOR ANSWER ON 09-05-2003 IN THE LOK SABHA.

STATEMENT SHOWING STATE-WISE PRODUCTION OF SUGAR DURING THE LAST THREE SUGAR SEASONS (OCT.-SEPT.)

(Figures in lakh tonnes)

STATE SUGAR SEASON 1999-2000 SUGAR SEASON 2000-2001 SUGAR SEASON 2001-2002 (P)

PUNJAB	4.20	4.96	5.93
HARYANA	4.77	5.86	6.23
RAJASTHAN	0.14	0.06	0.05
UTTARANCHAL	-	-	4.45
UTTAR PRADESH	45.56	47.55	52.53
MADHYA PRADESH	1.03	0.93	0.73
GUJARAT	11.41	10.73	10.56
MAHARASHTRA	65.03	67.05	55.84
BIHAR	3.68	2.88	3.52
ASSAM	0.04	0.03	0.00
ORISSA	0.53	0.34	0.25
WEST BENGAL	0.03	0.03	0.00
ANDHRA PRADESH	11.82	10.22	10.49

KARNATAKA	15.71	16.04	15.77
TAMILNADU	17.20	17.81	18.36
PONDICHERRY	0.49	0.38	0.39
KERALA	0.14	0.07	0.04
GOA	0.15	0.16	0.08

ALL INDIA 181.93 185.10 185.22

(P) - Provisional

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO. 6867 DUE FOR ANSWER ON 09-05 IN THE LOK SABHA.

THE INSTALLED CAPACITY OF SUGAR MILLS AND THE PERCENTAGE OF THE MILLS WERE WORKING SINCE SUGAR SEASON (OCT.-SEPT.)

Sl. STATE	Sugar Season 1999-2000		Sugar Season 2000-2001		Sugar Season 2001-2002 (P)	
	Installed % capacity (In L.T.)	utilisa- tion	Installed % capacity (In L.T.)	utilisa- tion	Installed % capacity (In L.T.)	utilisa- tion
1PUNJAB	6.60	63.64	6.60	75.15	6.84	86.70
2HARYANA	4.27	111.71	4.58	127.95	5.18	120.27
3RAJASTHAN	0.23	60.87	0.23	26.09	0.23	21.74
4UTTARANCHAL	0.00	0.00	0.00	0.00	4.12	108.01
5UTTAR PRADESH	45.33	100.51	47.02	101.13	41.18	127.56
6MADHYA PRADESH	1.10	93.64	1.55	60.00	1.55	47.10
7GUJARAT	10.71	106.54	10.71	100.19	10.71	98.60
8MAHARASHTRA	52.43	124.03	55.86	120.03	61.70	90.50
9BIHAR	4.73	77.80	4.73	60.89	4.73	74.42
10ASSAM	0.18	22.22	0.18	16.67	0.18	0.00
11ORISSA	1.02	51.96	1.02	33.33	1.02	24.51
12WEST BENGAL	0.07	42.86	0.07	42.86	0.07	0.00
13NAGALAND	0.06	0.00	0.06	0.00	0.00	0.00
14ANDHRA PR	8.84	133.71	8.84	115.61	8.84	118.67
15KARNATAKA	10.83	145.06	11.33	141.57	12.31	128.11
16TAMIL NADU	14.85	115.82	14.85	119.93	15.24	120.47
17PANDICHERRY	0.38	128.95	0.38	100.00	0.38	102.63
18KERALA	0.10	140.00	0.10	70.00	0.07	57.14
19GOA	0.09	166.67	0.09	177.78	0.09	88.89
ALL INDIA	161.82	112.43	168.20	110.05	174.44	106.18

(P) - Provisional